(c) As on 23-11-77, 390 buses were held up for major repairs and 151 for routine maintenance and motor vehi. cle inspection, etc.

(d) On receipt of public complaints regarding the inadequacy of bus services, the Planning Cell of the Corporation carries out periodical surveys to assess the actual transportation needs on the routes involved.

Setting: up of a paper plant in Silliguri

746. SHRI ANANDA PATHAK: Will the Minister of INRUSTRY be pleased to state:

(a) whether Government propose to set up a paper plant in Siliguri in North Bengal; and

(b) if so, by "when the/plant will be set up and what are the other details thereof?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a) and (b) A Letter of intent has been issued to the West Bengal Industrial Development Corporation on 31st July 1974 for setting up a newsprint pro. ject with a capacity of 200 tonnes per day. Although the exact location is yet to be decided, the project is to be set up in North Bengal using the locally available forest resources. The State Government are carrying out detailed studies of techno-economic viability, availability of raw materials,, additional plantation requirements, transport operations and other related matters, with the assistance of the Hindustan Paper Corporation.

Inauguration of Projets by Union Ministers

747. SHRIMATI AMBIKA SONI: Will the PRIME MINISTER be pleased to state the names of the projects sponsored by the Central Government or the State Governments which were inaugurated or foundation stones of which were laid by the Union Min isters since the 1st April, 1977? THE PRIME MINISTER (SHRI MORARJI R. DESAI); Information is being collected from State Governments and will be placed on the Table of the House as soon as it is received.

Cases involving charges of Corruption

748. SHRIMATI SAROJ KHAPARDE: Will the Minister of HOME AFFAIRS be pleased to state the number of cases involving charges of corruption instituted during the period from the 22nd March, to 31st October, 1977, against (i) top ranking officers, and (ii) politicians, and the action taken in each case?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): Informataion is being collected and will be laid on Table of the House.

I.A.F. Plane Crash near Jorhat

749. DR. M. R. VYAS: Will the Minister of DEFENCE be pleased to state:

(a) the period of service rendered by each of the five I.A.F. officers killed in the I.A.F, plane crash near Jorhat on the 4th November, 1977;

(b) the amount of compensation paid or payable to the families of the deceased officers;

(c) the names of persons, who were travelling in the plane at the time of the crash;

(d) whether there is any proposal under Government's consideration to raise the quantum of compensation payable to the families of the aircrew who are killed or to those who are injured as a result of accident to aircraft carrying V.I.Ps.; and

(e) if so, what are the details thereof?